

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Nos. 89-90 of 2020

IN THE MATTER OF:

Super Royal Holidays India Pvt. Ltd. & Ors.

...Appellants

Versus

Union of India & Anr.

...Respondents

Present:-

**For Appellant: Mr. Anand Sanjay M. Nuli and Mr. Agam Sharma,
Advocates.**

**For Respondent: Mr. P.D. Singh, Advocate for R-1 (ROC Karnataka).
Mr. Dharm Singh, Advocate for R-2.**

ORDER
(Virtual Mode)

09.11.2020 Parties may file brief Written Submissions not more than three pages within two weeks. Copies of the Judgment(s) on which parties want to refer and rely on, may also be filed separately.

List the Appeal 'For Admission (After Notice)' hearing on **18th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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